F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 169/N)

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.10.2026

ORDER NO. 152 of 2026

Hon'ble Officiating President, CESTAT is pleased to partially modify the roster order no. 144 of 2026 for **CESTAT, New Delhi** on **04.11.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On **04.11.2026** and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	**Larger Bench Matter** ST/ROM/50690/2026 in ST/52447/2015, ST/ROM/50691/2026 in ST/52471/2018, and ST/ROM/50692/2026 in ST/52121/2018 in M/s. Airef Engineers Pvt. Ltd. *vs.* Commissioner Service Tax, Delhi-III & Pr. Commissioner, , CGST & Central Excise, North Delhi

Note:

1. On this date, Service Tax Division Bench may be taken up by Mr. Ajay Sharma, Hon'ble Member (Judicial) and Shri P. V. Subba Rao, Hon'ble Member (Technical) after the hearing of the larger bench.
2. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar